

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3308  
TO BE ANSWERED ON 09.12.2019**

**PROGRAMMES TO EMPOWER LABOURERS**

**†3308. SHRI RAHUL KASWAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any study has been conducted by the experts to identify the demands of the labourers in this sector;**
- (b) if so, the State-wise details thereof including Rajasthan;**
- (c) the details of the special programmes launched by the Government to empower the labourers and improve their earnings;**
- (d) whether there is any step proposed to be taken by the Government for welfare of the labourers of the rural areas and making their conditions better in the country; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): As per available data, no such study has been conducted.**

**(c) to (e): As per the Wage Rate data maintained by Labour Bureau, there has generally been a continuous positive monthly growth in nominal average wage rate in Rural India at All India level. Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages of the workers employed in scheduled employment under the respective jurisdictions.**

**Contd..2/-**

**In addition, Government has taken a number of steps towards welfare of the labourers as a whole throughout India, which are as under:**

**In order to provide social security benefits to the workers in the unorganized sector including workers in agriculture sector, the Government has enacted the Unorganized Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti BimaYojana (PMJJBY) and Pradhan Mantri Suraksha BimaYojana (PMSBY) to the unorganized workers depending upon their eligibility. In June, 2017 Government has converged Aam Admi Bima Yojana with Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana. The health and maternity benefits are addressed through Ayushman Bharat scheme.**

**For old age protection in the form of minimum assured monthly pension, Ministry of Labour & Employment has launched Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) Yojana in February, 2019 for workers of unorganised sector, which provides monthly minimum assured pension of Rs.3,000/- on attaining the age of 60 years. The Government has also launched National Pension Scheme on 12.09.2019 for Traders, Shopkeepers and Self-Employed Persons. Both these schemes are voluntary and on contributory basis.**

**\*\*\*\*\***